Year	No. of companies not filed statutory returns.
2014-15	795
2015-16	1047
2016-17	1470

(c) The details of amounts spent on CSR activities by these Companies as per filings made by them upto 30.11.2017 in the MCA21 Registry for the last three financial years is given below:—

(₹ in crores)

Name of State	2014-15	2015-16	2016-17
Assam	91.21	91.51	22.49

Companies undergone prosecution

2256. SHRI K. SOMAPRASAD: Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) the details of companies undergone prosecution in India for the last three years; and
- (b) the details of companies and board of directors from Kerala which/who have undergone prosecution in the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI P. P. CHAUDHARY): (a) The details of prosecutions filed by the Registrars of Companies (RoCs) during the last three years are as under:—

Year	Total number of prosecutions filed by RoCs for various violations of the Companies Act.
2015-16	1830
2016-17	4522
2017-18	4124

(b) The details of companies and Board of Directors from Kerala which/who have undergone prosecution in the last three years are as under:-

2015-16			2016-17			2017-18		
No. of Companies	No. of	No. of Directors	No. of Companies	No. of	No. of Directors	No. of Companies	No. of	No. of Directors
Vaccion Co.	Cases		4550	Cases		05/80	Cases	
02	02	09	29	120	51	09	33	27

The list of Companies and names of directors against which prosecutions have been filed is given in the Statement.

Statement

Details of companies and board of directors from kerala which/who have undergone prosecution in the last three years

Sl. No.	Name of The Company	No. of Cases Filed	Names of Directors
1	2	3	4
201	5-16		-
1.	Madhayamam Broadcasting Ltd.	1	 Moyikkal Abdul Salam Koyakutty Mangarathodi Rishad Kelembeth
2.	Synthite Industries Ltd.	1	 George Paul Sales Kannanchira Francis Mani Varghese Aju Jacob Varghese Jacob Jacob Chennakkattu Varkey
201	6-17		
1.	Star Quarry and Aggregates Pvt. Ltd.	2	Muraleedharan Vasudeven
2.	Athena Hotels and Resorts Pvt. Ltd.	1	Cherian Arumana Paul
3.	Janayugam Pubications Limited	3	 1.Binu V. Bhaskaran Rajendran Nair P Venugopalan Nair Sureshraj K Thilothaman Sasankan I Veedu Prekash Babu Krishna Pillai Komath Prabhakaran Rajendran
4.	Synthite Industries Limited	1	 Rakesh R Warrior Arun Jagadeesh

Ĭ	2	3	4
5.	Furnace Fabrica (India) Ltd.	1	 Priyamvada D Joshi Shilpa Amit Apte Amit Anand Apte Anant B Dhavale Amruta Neeraj Joshi Ashish Prakash Thatte Gauri Ravikant Naik
6.	Enjayes Natural Flavours Ltd.	4	 John Samuel Nediamon Sanil John
7.	Integrated Rubian Exports Ltd.	2	Azkhar Abdul Hameed
8.	Southern Ispat and Energy Ltd.	4	Vivek Agarwal
9.	Euromarine Products Ltd.	4	George John Morris
10.	Periyar Chemicals Ltd.	4	Koikkara Pappu Roy
11.	PSN Motors Ltd.	2	S. P. Krishna Iyer
12.	Mather And CO Pvt. Ltd.	3	K. M. Ibrahim Mather
13.	Grihasree Kuries Pvt .Ltd.	2	Joseph Thomas Neelankavil
14.	P.k. Mohammed Pvt. Ltd.	2	A. K. Santhosh
15.	Animation Dimensions India Pvt. Ltd.	14	Kunjukutty Aniyan Kunju
16.	Donn Builders and Developers Pvt. Ltd.	12	Musliamveetil Moosa Abdul
17.	Kerala Sponge Iron Ltd.	5	Vivek Agarwal
18.	Nightingale College of Nursing Kerala Pvt. Ltd.	2	Mohammed Shihas
19.	Emric Aviation Pvt. Ltd.	14	Martin
20.	K. K. Leisures and Tourism International Pvt. Ltd.	2	Mohandas Kelandhara Kunhiramam
21.	Aegis Builders Pvt. Ltd.	6	Abraham Varghese
22.	Lots Shipping Limited	2	Philip Mathews
23.	St Mary S Funds Limited	4	Varkey Mankidiyil Thampy

1	2	3	4
24.	Mini Muthoottu Nidhi Kerala Limited	2	 Mathew Muthoottu Nizzy Mathew Roy Mathew
25.	Gold Coast Hotels Pvt. Ltd.	10	 Shameer Dawood Salim Mathews Ajith Mathew
26.	Focuz Corporation Pvt. Ltd.	2	 Sujith K. Ravindranath Sreenivasa Bhat Sadananda C.S.
27.	Fathima Gold Pvt. Ltd.	2	Kizhakkedath Vadakke Purayil Mohammed Kunhi
28.	Krika Speciality Foods Pvt. Ltd.	2	Srushti Viral Bhammer
29.	First Commodities Clearing Corporation of India Ltd.	6	 Mahendra Singh Laxmidas Parekh Vidyasagar Tharanath Amar Bahadur Singh
201	7-2018		
1.	Kunnathan Polymers Ltd.	1	Pareev Veeravu Kunnathan
2.	Southern Ispat and Energy Ltd.	1	Vivek Agarwal
3.	Furnace Fabrica (I) Ltd.	1	 T. T. Kunjukuttan Basheeruddin Abdul Rehman Shashikiran Badri Prasad Raiz Basheeruddin Nezee Basheeruddin Ibrahim Ali Avadhesh Chandra Mathur Badri Prasad Jigna Nikhil Gala
4.	Mathstraman Manufacturers Pvt. Ltd.	2	Thomas George
5.	Aatma Ayurvedic Pvt. Ltd.	8	Eledath Thaikkatt Ravimoss
6.	A & S Infotech Pvt. Ltd.	6	Ashokan Vettakkattil
7.	Vadakken Gold Exports Pvt. Ltd.	1	Vadakkan Raphael

1	2	3	4
8.	Cochin Consultancy and	5	1. Jayakumar Kantheeswaran
	Management Services Ltd.		2. Thannippara Azhagappa Pillai
			3. John Kumbiluvelil Joseph
			4. C. K. Prabhakaran
			5. Ananthalakshmy Ramaswamy
			6. Joby George
			7. Raju Nair Rajagopalan
			8. Radhakrishnan Chundukkattil
			9. Praveen Venugopal
			10. Anilkumar Sreekantan Nair
9.	Malayalam Industries Ltd.	8	1. Thomas George
			2. Jayashankar Krishna Pillai

94

Deregistration of companies having zero turnover

2257. SHRI ANUBHAV MOHANTY: Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether it is a fact that Government is planning to deregister/delicense those companies which have zero turn over for the last two years;
- (b) whether any such action has been taken by Government in this regard during the last three years; and
- (c) if so, the details of such companies which lost their licenses or lost their registration during the past three years?

THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI P. P. CHAUDHARY): (a) As per Companies Act 2013, a company is liable to be de-registered if it fails to commence its business within one year of its incorporation or is not carrying on any business or operation for a period of two immediately preceeding years and has not obtained dormant company status under Section 455.

(b) and (c) In a nation-wide drive taken up during 2017-18, around 2.26 lakhs companies were struck off from the register of companies, which predominantly comprised of companies without business operations during past two years.

Long-term plan for conservation of protected monuments

2258. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of CULTURE be pleased to state:

(a) whether Archaeological Survey of India (ASI) undertakes conservation of